

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SEBACIC INDIA LIMITED OPERATING IN CHEMICAL INDUSTRY AT
VADODARA, GUJARAT

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	SEBACIC INDIA LIMITED CIN: U24100GJ2007PLC051697 PAN: AALCS5170P
2.	Address of the registered office	Plot No. 461, 462, ECP Chanal, Village Umraya, Taluka - Padra, Vadodara, Gujarat-391440, India
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Vadodara, Gujarat
5.	Installed capacity of main products/ services	Not Known
6.	Quantity and value of main products/ services sold in the last financial year	As per financial statement of FY 2020-21 Revenue from operation was Rs.29,35,15,822.00
7.	Number of employees/ workmen	56 (Fifty-Six) employees were employed as on 31.03.2021
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Will be available at the request. Mail at sebacic.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Will be available at the request. Mail at sebacic.cirp@gmail.com
10.	Last date for receipt of expression of interest	Friday, 15 August, 2025
11.	Date of issue of provisional list of prospective resolution applicants	Monday, 25 August, 2025
12.	Last date for submission of objections to provisional list	Saturday, 30 August, 2025
13.	Date of issue of final list of prospective resolution applicants	Tuesday, 9 September, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Sunday, 14 September, 2025
15.	Last date for submission of resolution plans	Tuesday, 14 October, 2025
16.	Process email id to submit Expression of Interest	sebacic.cirp@gmail.com

Date: 31/07/2025
Place: Ahmedabad

MANISH KUMAR BHAGAT
Resolution Professional Sebacic India Limited under CIRP
IBBI Regt No. - IBBI/IPA-001 / IP-P00856/2017-18/11438
AFA Valid up to: 31/12/2025